



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,6th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
25	PIL/50/2019	SELF MADE WELFARE ASSOCIATION Versus THE UNION OF INDIA AND 2 ORS.	MR. R ALI MR. H A AHMED MR. S M RAHMAN MR A S SK	GA, ASSAM ASSTT.S.G.I.
ADMISSION				
26	Mat.App./39/2019 B/O	SMTI. NAMITA DEVI Versus SRI PANKAJ PALLAV SARMA	MR. O P BHATI MR T C DAS MR. P SARMA	
	WITH I.A.(Civil)/2975/2019 in Mat.App./39/2019	SMTI. NAMITA DEVI Versus SRI PANKAJ PALLAV SARMA	MR. O P BHATI MR T C DAS MR. P SARMA	
27	WA/197/2019 WITH WP(C) 564/2015 (D/O), FIXED	THE STATE OF ASSAM Versus SRI GAJINDRA KUMAR RAY AND 2 ORS	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH	MR C BARUAH (R-1)

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019

13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019
15)	S BORGOHAIN	09-09-2019	To	13-09-2019
16)	MR. M Z AHMED	06-09-2019	To	10-09-2019
17)	MS. B DUTTA	06-09-2019	To	10-09-2019
18)	MR. A ALAM	06-09-2019	To	06-09-2019
19)	MR. A C KALITA	09-09-2019	To	11-09-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - II

THIS BENCH WILL RISE AT 3:00 P.M.

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	Cont.Cas(C)/517/2019	PULIN SAIKIA Versus MRIDUL KUMAR NATH	MR. M CHETIA	
55	Cont.Cas(C)/518/2019	PRASANTA BHATTACHARYYA Versus MONIMALA PHUKAN BORTHAKUR AND 2 ORS.	MR. P J PHUKAN MR P P PHUKAN	
56	Cont.Cas(C)/519/2019	MAHIBUR RAHMAN Versus P. SAIKIA	MD F H LASKAR MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	
57	Cont.Cas(C)/520/2019	SUNIL RAJBONGSHI Versus PRITOM SAIKIA AND 3 ORS.	MRS. K DEVI	
58	Cont.Cas(C)/522/2019	MAJAN SAIKIA Versus PHANINDRA JIDUNG	MR. M KHATANIAR	
59	WP(C)/5619/2019 FIXED	MONISHA DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B U AHMED MR K UDDIN MR. A K AZAD	SC, ELEM. EDU AG, ASSAM
60	WP(C)/6341/2019 FIXED	RAFIQUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MRS A BUJARBARUAH	SC, ELEM. EDU SC, BTC
61	WP(C)/6347/2019 FIXED	DAOGAFU BASUMATARY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU SC, BTC
62	WP(C)/6577/2019	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MRS. K DEVI MR R ISLAM MR J RAHMAN	SC, SEC. EDU. GA, ASSAM
63	WP(C)/6578/2019	DELOWAR HUSSAN Versus THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH	SC, ELEM. EDU SC, BTC
64	WP(C)/6580/2019	SAFIQUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS.	MD. A HASSAN MS. B BORA	SC, SEC. EDU. GA, ASSAM SC, FINANCE

65	WP(C)/6590/2019	SAILENDRA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M BISWAS MS B BORA MS. A KALITA	SC, SEC. EDU.
66	WP(C)/6602/2019 B/O	DELWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR M AHMED MR. N AHMED MRS R BEGUM MR R A AHMED	SC, SEC. EDU. SC, FINANCE DEPTT.
67	WP(C)/6613/2019	JAGDISH PATIGIRI Versus COTTON UNIVERSITY AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MR. P D NAIR (SC, COTTON UNIVERSITY)
68	WP(C)/6614/2019	ARNAB PROTIM BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. J HANDIQUE MS NILAM DEVI	SC, SEC. EDU. GA, ASSAM
69	WP(C)/6632/2019 B/O	RANJIT DAS AND 21 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
70	WP(C)/6667/2019 B/O	PRAFULLA BARMAN Versus THE STATE OF ASSAM AND 7 ORS.	MS. M BARMAN MR. M ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
71	WP(C)/6668/2019 B/O	THUBUR SUN SWARGOWARI Versus THE STATE OF ASSAM AND 5 ORS.	MS. M DAS	SC, HIGHER EDU SC, BTC
ADMISSION				
72	WP(C)/4854/2016 FIXED	BIREN CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA	SC, ELEMENTARY EDUCATION
ORDERS				
73	WP(C)/7878/2017 FIXED	NAREN CH. BORO Versus THE STATE OF ASSAM and 6 ORS.	MRS A BUJARBARUAH MS.A BARUAH	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE SC, BTADC
74	I.A.(Civil)/2895/2019 FIXED in Cont.Cas(C)/30/2018 WITH Cont.Cas(C)/30/2018	KAMAL SAJATI AND 2 ORS Versus PREETOM SAIKIA KAMAL SAJATI Versus R.C.JAIN	MR. A R TAHBILDAR MS. R DEVI MR. A R TAHBILDAR MS. R DEVI	MS. P CHAKRABORTY MR. A DEKA D SAIKIA, SR.ADV. MR R CHAKRAVORTY MS. N PHUKAN
75	WP(C)/3039/2019 FIXED	SUNIL KR. DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR M HUSSAIN	SC, ELEM. EDU MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MRS H AHMED SC, BTC
76	WP(C)/4968/2019 FIXED	M/S. S. AHMED AND CO. Versus THE UNION OF INDIA AND 4 ORS	MS. M BHATTACHARJEE MS P BARUAH	ASSTT.S.G.I.
77	WP(C)/5129/2019 FIXED	PULIN SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M CHETIA MR. M GOGOI	SC, SEC. EDU.
78	WP(C)/5467/2019 CAVT. NO.0762/2019 FIXED, BY SLIP WITH I.A.(Civil)/2649/2019 in WP(C)/5467/2019	TARAKESWAR CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS. JNANADABHIRAM BAROOAH LAW COLLEGE Versus TARAKESWAR CHOUDHURY AND 7 ORS.	MR. D DAS SR. ADV MR. B D GOSWAMI MS. P BORAH MR. S BARTHAKUR MR. P KALITA	SC, HIGHER EDU MR. C CHOWDHURY MR. M RAHMAN MS. R BARMAN MS S PATOWARY FOR CAVEATOR SC, HIGHER EDU MR. B D GOSWAMI MR D DAS MR. S BORTHAKUR MS. P BORAH

WITH
I.A.(Civil)/2791/2019
in WP(C)/5467/2019

DIP GOSWAMI
Versus
TARAKESWAR CHOUDHURY AND 7 ORS.

MR. K N CHOUDHURY
MS H DEKA

MR. B D GOSWAMI
MR. S BORTHAKUR

WITH
79 WP(C)/6087/2019

DINESH CHANDRA BARMAN
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. B D GOSWAMI
MS H DEKA

SC, HIGHER EDU
MR. M RAHMAN
SC, G U
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - III]

THIS BENCH WILL RISE AT 3:00 P.M.

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 79 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	Cont.Cas(C)/523/2019	GANESH CH. LAHKAR Versus RAKESH KUMAR, I.A.S. AND 2 ORS.	MR H TALUKDAR MS D DAS	
41	WP(C)/6504/2019	JADU MANI KALITA AND ANR. Versus UNION OF INDIA AND 15 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOOND	ASSTT.S.G.I.
42	WP(C)/6573/2019	ARATI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	GA, ASSAM SC, REVENUE MR. N BORDOLOI
43	WP(C)/6575/2019	PINKY JAISWAL AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. S ROY MS A DAS MS. I DAS	GA, ASSAM
44	WP(C)/6576/2019	PRADEEP KUMAR GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MR. S B PRASAD	GA, ASSAM SC, AG
45	WP(C)/6582/2019	BURHAN UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, P H E
46	WP(C)/6597/2019	MOINUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. H R KHAN MRS N GOSWAMI MS. M BARMAN	SC, HEALTH
47	WP(C)/6599/2019	RUMIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR M HOQUE	SC, HEALTH SC, NRHM
48	WP(C)/6608/2019	ALI MIRZA Versus THE STATE OF ASSAM AND 5 ORS.	MR R SENSUA	SC, GMC SC, G M D A
49	WP(C)/6619/2019	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR.A K SHARMA MR. A MOBARAQUE	GA, ASSAM SC. REVENUE

50	WP(C)/6622/2019	SAM SUN NAHAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR MS D DAS MS M DEKA	SC, CO OP SC, AG SC, FINANCE
51	WP(C)/6624/2019	TUTU BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR DEBA SARMAH	SC. AGRICULTURE
52	WP(C)/6636/2019	MAHMODUL HASAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR F U BARBHUIYA MS S DAS	GA, ASSAM
53	WP(C)/6640/2019	HANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
54	WP(C)/6642/2019	JC-410680M NB/SUB UDAYAPPAN N Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. V KUMAR	ASSTT.S.G.I.
55	WP(C)/6646/2019	THE AMALGAMATED PLANTATIONS PVT. LTD. AND ANR. Versus THE PRESIDING OFFICER, LABOUR COURT AND ANR	MR. M K MISRA	

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 5

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 3:00 P.M.

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),
CRIMINAL APPEAL & DEATH REFERENCE MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
15	CrI.A./333/2019 B/O	SHRI JAI KISHAN SHARMA Versus UNION OF INDIA	MR K AGARWAL MR. B PRASAD MR. D GOSWAMI MR D AKRAM	MR. D K DAS MS M GOGOI
	WITH I.A.(CrI.)/732/2019 in CrI.A./333/2019	SHRI JAI KISHAN SHARMA Versus UNION OF INDIA	MR K AGARWAL MR. B PRASAD MR. D GOSWAMI MR D AKRAM	MR. D K DAS MS M GOGOI
HEARING				
16	CRL.A(J)/48/2018 WITH LCR 6 FILES AND P.B.-2, FIXED, BY SLIP	DHARMESWAR BORA Versus THE STATE OF ASSAM	MS. SEEMA BHUYAN, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 6

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/6399/2019	JARGINA BEGAM Versus THE UNION OF INDIA AND 7 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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19)	MR. A C KALITA	09-09-2019	To	11-09-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 7

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CIVIL
BENCH (MAC.APPEAL MATTERS) ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
30	MACApp./442/2019 B/O	M/S UNITED INDIA INSURANCE CO. LTD. Versus SRI SANKAR SAHA AND 2 ORS.	MD. A AHMED	
	WITH I.A.(Civil)/2951/2019 in MACApp./442/2019	M/S UNITED INDIA INSURANCE CO. LTD. Versus SRI SANKAR SAHA AND 2 ORS	MD. A AHMED	
31	MACApp./443/2019 FIXED	NATIONAL INSURANCE CO. LTD Versus SRI HIRAN DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. R DEKA	
	WITH I.A.(Civil)/2959/2019 in MACApp./443/2019	NATIONAL INSURANCE CO. LTD Versus HIRAN DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. R DEKA	
32	MACApp./445/2019	SMTI. MADHABI KARMAKAR AND 2 ORS. Versus BAHARUL ISLAM AND 2 ORS.	MR. K SARMA MR. D DAS MR. B J TALUKDAR	
33	MACApp./447/2019 B/O	M/S UNITED INDIA INSURANCE CO. LTD. Versus LAXMI SHERPA AND 9 ORS.	MD. A AHMED	
	WITH I.A.(Civil)/2978/2019 in MACApp./447/2019	M/S UNITED INDIA INSURANCE CO. LTD. Versus LAXMI SHERPA AND 9 ORS	MD. A AHMED	
34	MACApp./448/2019 B/O	M/S UNITED INDIA INSURANCE CO. LTD., Versus SMTI. AIKAN KAKATI AND ANR	MD. A AHMED	
	WITH I.A.(Civil)/2985/2019 in MACApp./448/2019	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI. AIKAN KAKATI AND ANR	MD. A AHMED	

ORDERS

35	MC/72/2015 CAVT. NO. 1393/2014 in MAC.APP.SL.NO. 242730, WITH CAVT. 1393/14, FIXED	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. Versus SMTI ROMISA KHATU and 5 ORS,	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.M HAQUE MS.S ROY MS.R LAILA MD.K ALI(R-2) FOR CAVEATOR MR.A MATIN
36	MACApp./27/2019 FIXED	BIMALA DEVI AND ANR Versus MISS BABY PAUL AND 2 ORS	MR M BEZBARUAH MR. A LAL MS M BAISHYA MS. S G MOMIN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
37	I.A.(Civil)/1474/2019 B/O in MACApp./3764/2019 WITH MACApp./3764/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., Versus SMTI. ANITA BORAH AND 6 ORS. UNITED INDIA INSURANCE COMPANY LTD Versus SMTI ANITA BORAH AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
38	I.A.(Civil)/2972/2019 in MACApp./6380/2019 WITH MACApp./6380/2019 (Filing Number)	DIPTI KALITA AND 2 ORS. Versus ABDUL BASER AND 2 ORS. DIPTI KALITA AND 2 ORS Versus ABDUL BASER AND 2 ORS	MR M H AHMED MD. A. HUSSAIN	

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
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15)	S BORGHAIN	09-09-2019	To	13-09-2019
16)	MR. M Z AHMED	06-09-2019	To	10-09-2019
17)	MS. B DUTTA	06-09-2019	To	10-09-2019
18)	MR. A ALAM	06-09-2019	To	06-09-2019
19)	MR. A C KALITA	09-09-2019	To	11-09-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,6th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - IV) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
61	Cont.Cas(C)/521/2019	KAMRUL ISLAM Versus N.C. BASUMATARY	MR. J LASKAR MR A DEY MR R DAS	
62	Crl.Pet./1007/2019	SANJIB KR. RAY Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER	PP, ASSAM
63	WP(C)/6029/2019 B/O	M/S. SHREE SAI PRAKASH ALLOYS PVT. LTD. AND 3 ORS. Versus PUNJAB NATIONAL BANK	Mukesh Sharma	MR. K K NANDI MR. A J GHOSH SC, PNB
	WITH I.A.(Civil)/2923/2019 in WP(C)/6029/2019	M/S. SHREE SAI PRAKASH ALLOYS PVT. LTD. AND 3 ORS. Versus PUNJAB NATIONAL BANK	Mukesh Sharma	MR. K K NANDI
	WITH I.A.(Civil)/2924/2019 in WP(C)/6029/2019	M/S. SHREE SAI PRAKASH ALLOYS PVT. LTD. AND 3 ORS. Versus PUNJAB NATIONAL BANK	Mukesh Sharma	MR. K K NANDI
64	WP(C)/6196/2019 FIXED	BIDYADHAR DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	SC, PNRD GA, ASSAM MR J K PARAJULI MR. S K CHAKRABORTY
65	WP(C)/6324/2019 FIXED	BRAHMAPUTRA BUSINESS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHOUDHURY	GA, ASSAM SC, GMC
66	WP(C)/6403/2019 FIXED	N.V. INTERNATIONAL Versus THE STATE OF MIZORAM AND 5 ORS.	MS. P BHATTACHARYA MR. A BORUA MR. B.DEB	MR S S DEY MR. D J KAPIL GA, MIZORAM
67	WP(C)/6581/2019	JAMIR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. S R SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
68	WP(C)/6584/2019	HAZARAT ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H ALAMGIR	GA, ASSAM

69	WP(C)/6586/2019	KASEM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC. REVENUE
70	WP(C)/6592/2019	SUKUR ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC. REVENUE
71	WP(C)/6595/2019	IBRAHIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC. REVENUE
72	WP(C)/6596/2019	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
73	WP(C)/6603/2019	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	SC, MINES AND MINERALS GOVT OF ASSAM SC, FOREST
74	WP(C)/6604/2019	KANAILAL SAHOO Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	GA, ASSAM
75	WP(C)/6617/2019	LIFELINE POWER AGENCY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS C M DEKA MR H I CHOUDHURY MR. A S TAPADER	SC, APDCL
76	WP(C)/6626/2019	SUNITA CHAUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR. P N SHARMA	GA, ASSAM
77	WP(C)/6627/2019	SAMSUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED	GA, ASSAM SC, REVENUE
78	WP(C)/6666/2019 B/O	MAHENDRA PRASAD SAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MRS. R S DEURI	SC, AFC
<u>ORDER (STAY VACATING)</u>				
79	I.A.(Civil)/2965/2019 in WP(C)/167/2019	PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, A S T C SC, TRANSPORT
	WITH WP(C)/167/2019	PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	SC, TRANSPORT SC, A S T C
<u>ADMISSION</u>				
80	WP(C)/3986/2019 FIXED	SADHAN ROY CHOUDHURY Versus PRITAM ROY AND 2 ORS	MR. A K DUTTA MR A K SHARMA MR. S SUTRADHAR	SC, APDCL
81	WP(C)/4901/2019 FIXED	VIKRANT SINGH AND 6 ORS. Versus THE UNION OF INDIA AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. K K PARASAR ASSTT.S.G.I. SC, IIT
<u>ORDERS</u>				
82	I.A.(Civil)/2979/2019 WP(C) 6589/2013(D/O), WITH OFFICE NOTE, B/O in WP(C)/6589/2013	MINA DEVI CHOUDHURY Versus PRANAB JYOTI BARMAN AND 9 ORS	MR. P K GOSWAMI MR. M K DAS MR. B D DEKA MS Z ANJUM MS J SAIKIA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
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18)	MR. A ALAM	06-09-2019	To	06-09-2019
19)	MR. A C KALITA	09-09-2019	To	11-09-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL
BENCH (CRL.A.MATTERS) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
45	Crl.Rev.P./271/2014 [AT 10:30 A.M.]	MRS. DEBAJANI KALITA DEKA Versus THE STATE OF ASSAM AND ANR	MR.R SARMA MS.K D SARMAH MSB DEVI MRS.S D SAIKIA	MR.S K JAIN MR.S SHARMA MR.T C KHETRI PP, ASSAM
MOTION (BA)				
46	Bail Appln./2623/2019 WITH OFFICE NOTE	AMLAN DAS AND ANR. Versus THE STATE OF ASSAM	MR. K K BHATTACHARYYA MR. D BORA	PP, ASSAM
47	Bail Appln./2629/2019 WITH OFFICE NOTE	SADDAM KHANDAKAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR M AHMED MR. A HUSSAIN	PP, ASSAM
MOTION				
48	AB/2980/2019	SURAJIT MEDHI Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
49	AB/2987/2019	NIRANJAN MAHANTA AND ANR. Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
ADMISSION				
50	Crl.A./325/2019	SABUL MIA @ SABUL MULLAH Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	PP, ASSAM
	WITH I.A.(Crl.)/720/2019 in Crl.A./325/2019	SABUL MIA @ SABUL MULLAH Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	PP, ASSAM
51	Crl.A./328/2019	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MS F BEGUM MS J BEGUM	PP, ASSAM

	WITH I.A.(CrI.)/724/2019 in CrI.A./328/2019	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MS F BEGUM MS J BEGUM	PP, ASSAM
52	CrI.A./329/2019 B/O	OPIUL SK., Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
	WITH I.A.(CrI.)/726/2019 in CrI.A./329/2019	OPIUL SK., Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
53	CrI.A./330/2019 B/O	SRI BHASKAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR A RAHMAN MR. M K HASAN	PP, ASSAM
	WITH I.A.(CrI.)/729/2019 in CrI.A./330/2019	SRI BHASKAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR A RAHMAN MR. M K HASAN	PP, ASSAM
54	CrI.A./331/2019 B/O	SRI HITLAR RABHA Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA	PP, ASSAM
	WITH I.A.(CrI.)/730/2019 in CrI.A./331/2019	SRI HITLAR RABHA Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA	PP, ASSAM
55	CrI.A./332/2019 B/O	OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM
	WITH I.A.(CrI.)/731/2019 in CrI.A./332/2019	OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM

BAIL HEARING

56	AB/1715/2019 FIXED	SHAH JAHAN ALI AND ANR. Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. N DEKA MR. A DAS MR. M GOGOI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
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14)	MR. N C DAS	09-09-2019	To	27-09-2019
15)	S BORGHAIN	09-09-2019	To	13-09-2019
16)	MR. M Z AHMED	06-09-2019	To	10-09-2019

17)	MS. B DUTTA	06-09-2019	To	10-09-2019
18)	MR. A ALAM	06-09-2019	To	06-09-2019
19)	MR. A C KALITA	09-09-2019	To	11-09-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 11

[CIVIL BENCH

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 02-09-2019 TO 01-11-2019, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	CRP(I/O)/288/2019	NABA DURGA CHARITABLE TRUST AND 2 ORS. Versus ON DEATH OF DEBI PRASAD MORE HIS LEGAL HEIRS AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	
ADMISSION				
52	FAO/36/2019 FIXED	RAJIB KAKOTI Versus M/S. ASSAM STEEL AND CEMENT PRODUCTS PVT. LTD.	MR. S R RABHA MR G J SAIKIA MR. N DAS	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	WITH I.A.(Civil)/2436/2019 in FAO/36/2019	RAJIB KAKOTI Versus M/S ASSAM STEEL AND CEMENT PRODUCTS PVT. LTD.	MR. S R RABHA MR G J SAIKIA MR. N DAS	
53	FAO/48/2019 B/O	M/S ORION SECURITY SOLUTIONS PVT. LTD., Versus SECURITY AND INTELLIGENCE SERVICES (INDIA) LIMITED AND 8 ORS.	MS. B CHOWDHURY	
	WITH I.A.(Civil)/2966/2019 in FAO/48/2019	M/S ORION SECURITY SOLUTIONS PVT. LTD. Versus SECURITY AND INTELLIGENCE SERVICES (INDIA) LIMITED AND 8 ORS	MS. B CHOWDHURY	
54	FAO/49/2019 B/O	NAZMIN SULTANA Versus MD. FARUK AHMED @ MD. JEWEL AHMED AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN	
ORDERS				
55	CRP(I/O)/230/2019 FIXED	DIPAK BAYAN Versus JONALI DAS	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI MS P BARUAH	

56 CRP(I/O)/282/2019
FIXED

ABDUL HANNAN BARBHUIYA
Versus
AYNUL HAQUE LASKAR AND ANR.

MS. R CHOUDHURY
MR. A H M R CHOUDHURY

HEARING

57 Arb.A./23/2015
CAVT. NO. CAVT 571/2014
FIXED, BY SLIP

M/S. ADHARSHILLA and ANR.
Versus
ARUN CH. CHOUDHURY and ANR.

MR.H K DEKA
MR.H NATH
MR.B D DEKA

MR.N C DAS(Sr.Adv. R-
1&2)
MR. N C DAS
MR.A DAS R- 1and2
MS.M DEVI (R- 1&2)
MR. A DAS
MR. M BORAH
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
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19)	MR. A C KALITA	09-09-2019	To	11-09-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - III & IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 80 TO 147 ALONG
WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	WP(C)/344/2016 B/O	KHANDAKAR NAZIM HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR. M R CHOUDHURY MS. J CHETIA	GA, ASSAM SC, AGRI. DEPARTMENT
MOTION				
60	WP(C)/1393/2019	SULEKA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM SC, A S T C
ADMISSION				
61	WP(C)/5114/2014 WITH MEDIATION REPORT, FIXED	RAMANAND RAWNIAR Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	GA, ASSAM MS. I DEKA(R5 TO 7)
WITH				
62	CrI.Pet./912/2017	RAMANANDA RAWNIAR Versus THE STATE OF ASSAM and 3 ORS	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR. R SARMA(R3 AND 4) MR. B DEKA MS. I DEKA(R3 AND 4) MR. M P CHOUDHURY PP, ASSAM
63	WP(C)/6762/2014 FIXED	SURJAT ALI Versus THE NATIONAL INSURANCE COMPANY LTD. and 2 ORS	MR.S ISLAM MRA HAWARI MR.N HUSSAIN	MR.P P DAS(R-3) MR.S HANDIQUE(R-3) MR.R GOSWAMIR-1and2 MS.M SAIKIA(R-1&2)
ORDERS				
64	WP(C)/6310/2010 FIXED	MRS BANANI NANDI DEY and 3 ORS Versus THE STATE OF ASSAM AND ORS	MRM J QUADIR MD.GIASH UDDIN	MR.B K SHARMA SC, SOCIAL WELFARE
65	Cont.Cas(C)/587/2016 FIXED	FORCE NO CONSTABLE 01SF0817766 ANANDA CHANDRA ROY Versus S. K. BHAGAT and ORS.	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR A DASGUPTA MR. S C BISWAS MS A DAS MR. B DAS

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
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18)	MR. A ALAM	06-09-2019	To	06-09-2019
19)	MR. A C KALITA	09-09-2019	To	11-09-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,6th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL
BENCH (CRL.REV.P. AND CRL.PET. MATTERS) ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	Crl.Rev.P./367/2019 FIXED	DR. TARA PRASAD DAS Versus THE STATE OF ASSAM	MR N DUTTA MR S BHARALI MR. M DAS MS. N SULTANA MR. N K NEOG	PP, ASSAM
31	Crl.Rev.P./369/2019	DIP MONI DAS Versus THE STATE OF ASSAM AND ANR.	MR S DEKA MR. Z RAHMAN	PP, ASSAM
32	Crl.Rev.P./370/2019	RITU BAID @ RITU JAIN Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MR. S BORTHAKUR MR. R BARTHAKUR	PP, ASSAM
33	Crl.Rev.P./371/2019	BARODA KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A SATTAR MR Z MUKIT	PP, ASSAM
34	Crl.Rev.P./372/2019	JAMIR UDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MS R R MUZIB	PP, ASSAM
35	Crl.Pet./1019/2019	ABDUL JALIL @ MD. JALIL ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
36	Crl.Pet./1021/2019	BADRUL ALI Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
37	Crl.Pet./1022/2019	REKHA SINGH @ REKHA DEVI Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR N SARMA MR. D PEGU	PP, ASSAM
38	Crl.Pet./1023/2019	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
39	Crl.Pet./1024/2019	AMAL SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S K DAS	PP, ASSAM
40	Crl.Pet./1025/2019	SATYAJIT TERANG Versus TILUTTOMA HASNU	MR J CHUTIYA MS. S KEMPRAI	

41	Crl.Pet./1026/2019	DHAJYA JYOTI GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
42	Crl.Pet./1027/2019	ABDUL SHAHID Versus THE STATE OF ASSAM	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
43	Crl.Pet./1028/2019	BABUL MIA Versus THE STATE OF ASSAM AND ANR.	MR H R CHOUDHURY	PP, ASSAM
44	Crl.Pet./1036/2019 B/O	BISHNUPADA DEB ROY Versus SHIVA PRASAD BISWAS AND 11 ORS.	MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M	PP, ASSAM (R12)
<u>BAIL HEARING (BA)</u>				
45	Bail Appln./2219/2019	SUKUMAR DAS Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>				
46	I.A.(Crl.)/432/2019 WITH LCR 3 FILES, FIXED in Crl.Rev.P./436/2018	ON THE DEATH OF DEBABRATA DAS, HIS LEGAL HEIR, SHIBANI DAS AND 2 ORS Versus DEBDAS BANIK AND ANR	MR M J QUADIR MR. K MIRA	MR. S C BISWAS PP, ASSAM
	WITH Crl.Rev.P./436/2018	DEBDAS BANIK Versus DEBABRATA DAS AND ANR.	MR. S C BISWAS MR. F A HASSAN	MR M J QUADIR (R-1) MS G DUTTA (R-1) PP, ASSAM MR J NEOG (R-1)
	WITH I.A.(Crl.)/256/2019 in Crl.Rev.P./436/2018	DEBABRATA DAS Versus DEBDAS BANIK AND ANR	MR M J QUADIR MR. K MIRA	MR. S C BISWAS PP, ASSAM
47	I.A.(Crl.)/717/2019 in Crl.Rev.P./8362/2019	LAKHESHWAR BORKOTOKI @ ASHWANI BORKOTOKI @ DADUL BORKOTOKI Versus SMTI NOMITA BORDOLOI BORKOTOKI	ALHAJJ INAM UDDIN MR. A ALAMGEER MR. A ALAM	
	WITH Crl.Rev.P./8362/2019 (Filing Number)	LAKHESHWAR BORKOTOKI @ ASHWANI BORKOTOKI @ DADUL BORKOTOKI Versus NOMITA BORDOLOI BORKOTOKI (B)		
48	I.A.(Crl.)/718/2019 in Crl.Rev.P./8378/2019	ABDUL LATIF Versus HOSNE ARA BEGUM	MR. M A ISLAM MR. A ISLAM M J ABEDIN MR J I MONDAL	
	WITH Crl.Rev.P./8378/2019 (Filing Number)	ABDUL LATIF Versus HOSNE ARA BEGUM (H)		
49	I.A.(Crl.)/719/2019 in Crl.Rev.P./7728/2019	SHYAMAL KUMAR MAHANTA Versus THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR. P K DAS MR. S M SARMA MR. M M DEKA	PP, ASSAM
	WITH Crl.Rev.P./7728/2019 (Filing Number)	SHYAMAL KUMAR MAHANTA Versus THE STATE OF ASSAM AND ANR. (E)		
50	Crl.Pet./892/2019 WITH LCR 2(SCANNED) FILES, FIXED	ROSHAN KHADKA Versus STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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19)	MR. A C KALITA	09-09-2019	To	11-09-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
59	Bail Appln./2650/2019	ABDUL MAJID AND 2 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
60	Bail Appln./2651/2019	PRAFULLA KR. DAS Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
61	Bail Appln./2652/2019	CHANDAN NARZARY Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MRS R DEKA	PP, ASSAM
62	Bail Appln./2653/2019	ABDUL MAJID AND 2 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
63	Bail Appln./2654/2019	ABDUL MAZID BHUYAN Versus THE STATE OF ASSAM	MS. M MALLIK MR. B HUSSAIN	PP, ASSAM
64	Bail Appln./2655/2019	MARJINA BEGUM Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL	PP, ASSAM
65	Bail Appln./2656/2019	ABUL KALAM @ ABU KALAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
66	Bail Appln./2657/2019	SAJIDUL HOQUE @ SAJIDUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	
67	Bail Appln./2658/2019	RAJ BARHOI BORAH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MRS. S ISLAM	PP, ASSAM
68	Bail Appln./2659/2019	SAYEDUR RAHMAN @ SYDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
69	Bail Appln./2660/2019	AMBAR ALI Versus THE STATE OF ASSAM	MR. A MANNAF MS J BEGUM	PP, ASSAM
70	Bail Appln./2661/2019	SABITRI RAI @ SABITRI DAS Versus THE STATE OF ASSAM	MR. K SINGHA MR P J PATAR MR. D J GOGOI	PP, ASSAM
71	Bail Appln./2662/2019	LITON DAS AND ANR. Versus THE STATE OF ASSAM	MR. M RAHMAN MR. S K SAIKIA	PP, ASSAM

72	Bail Appln./2663/2019	SYAMANTA DUTTA @ BABA @ SHYAMANTA DUTTA AND ANR. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	PP, ASSAM
73	Bail Appln./2664/2019	BAHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR G Z AHMED	PP, ASSAM
74	Bail Appln./2665/2019	ABDUL BAREK Versus THE STATE OF ASSAM	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
MOTION				
75	AB/2931/2019 FIXED	RINGKU SHARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. G J GOSWAMI MR. P K CHETRY	PP, ASSAM
76	AB/2960/2019	MUNSER ALI @ MUNSUR ALI Versus THE STATE OF ASSAM	MR. S H SIKDAR A RAHMAN MD I H LASKAR	PP, ASSAM
77	AB/2961/2019	AFTAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
78	AB/2962/2019	HUSSAIN AHMED BARBHUIYA @ BAPON AND 4 ORS. Versus THE STATE OF ASSAM	MR A M MAZUMDAR MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
79	AB/2963/2019	GOPI NAIDU Versus THE STATE OF ASSAM	MR. K SARMA MR. D DAS MR. B J TALUKDAR	PP, ASSAM
80	AB/2964/2019	RINA DEB Versus THE STATE OF ASSAM	MR B CHANDA MS I DUTTA	PP, ASSAM
81	AB/2965/2019	DIMPAL HIRA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
82	AB/2966/2019	MEHBUB AHMED MAZUMDER @ MEHBUB ABDULLA MAZUMDER Versus THE STATE OF ASSAM	MS C M DEKA MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
83	AB/2967/2019	MOINUL HOQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	PP, ASSAM
84	AB/2968/2019	SHYAMALJYOTI BORA AND 3 ORS. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MR. T D GOSWAMI	PP, ASSAM
85	AB/2969/2019	LASKAR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. A BAREK	PP, ASSAM
86	AB/2970/2019	MONOJIT SINGHA Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. T RAHMAN MR E HUSSAIN	PP, ASSAM
87	AB/2971/2019	JAMALUDDIN @ JAMAL Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
88	AB/2972/2019	MONOJIT SINGHA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM
89	AB/2973/2019	PRANAB DEKA Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
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14)	MR. N C DAS	09-09-2019	To	27-09-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

22 CRP/120/2019

ABHIK BHATTACHARJEE

Versus

PRANAB KUMAR BISWAS AND 7 ORS.

MR. K K NANDI

MR. A J GHOSH

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[THIS BENCH WILL SIT AT 3:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/271/2019 B/O	JIFUL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M CHOUDHURY MR. P DAS	MR D MAZUMDER MR. B GOGOI SC, FOREST SC, FINANCE
22	WP(C)/3788/2019 B/O	ANIRUDDHA PRASAD YADAV Versus THE ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR. A GOYAL MR K CHOUDHURY MR. P BARUAH MR. S P SHARMA	MR. J I BORBHUIYA (R3, R4) MS F BEGUM (R3, R4) MR A D CHOUDHURY MR. L MOHAN (R3, R4) MR. D CHOUDHURY MR. T CHAKRABORTY
23	WP(C)/4160/2019 FIXED	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
90	Bail Appln./2666/2019	PINKU DAS Versus THE STATE OF ASSAM	MR. D K HALOI MR. M KALITA	PP, ASSAM
91	Bail Appln./2667/2019	HAMIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. A A R KARIM MR J HUSSAIN	PP, ASSAM
92	Bail Appln./2668/2019	ARIF ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. A BAREK	PP, ASSAM
93	Bail Appln./2669/2019	MITUL SARMAH Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
94	Bail Appln./2670/2019	BIRENDRA SHARMA Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
95	Bail Appln./2671/2019	KUSHAL PAGAG CHAYENGIA Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. K DEY	PP, ASSAM
96	Bail Appln./2672/2019	SANTU NEOGI @ TUKHIT @ TUSHIT NEOGI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
97	Bail Appln./2673/2019	FAKAR UDDIN ALI Versus THE STATE OF ASSAM	MR. J AHMED MRS R BEGUM MS A HUSSAIN	PP, ASSAM
98	Bail Appln./2674/2019	MUKTAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. JUNM LASKAR	PP, ASSAM
99	Bail Appln./2675/2019	MD RATUL ALI @ NAUMON Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
100	Bail Appln./2676/2019	HARI MURMU Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
101	Bail Appln./2677/2019	PRAKASH DEKA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
102	Bail Appln./2680/2019 B/O	IM TIMUNG AND 2 ORS. Versus THE STATE OF ASSAM	MR. B PRASAD MR K K KALITA MR P J BORAH	PP, ASSAM

MOTION

103	AB/2974/2019	NIHAR CHANGMAI AND ANR. Versus THE STATE OF ASSAM	MR H DAS MR. B CHETIA	PP, ASSAM
104	AB/2975/2019	UTTAM PASHI AND ANR. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. P. KALITA MS. U BHATTACHARYYA MS. R DEVI	PP, ASSAM
105	AB/2976/2019	MD. FAJIR ALI @ HARUAPA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
106	AB/2978/2019	ABDUL MALEK SK. AND 3 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
107	AB/2979/2019	AJJUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GONI MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM
108	AB/2981/2019	ALIM UDDIN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MR F H LASKAR (2)	PP, ASSAM
109	AB/2982/2019 B/O	BHASKAR JYOTI GOGOI Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
110	AB/2983/2019	MONOJIT SINGHA Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM
111	AB/2984/2019	MD. AMIR KHAN Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR E SHITIRI	PP, ASSAM
112	AB/2985/2019	DHAN ALI Versus THE STATE OF ASSAM	MR A K AZAD MS E CHOUDHURY	PP, ASSAM
113	AB/2986/2019	MANTU BORO Versus THE STATE OF ASSAM	MD M S ALI MD. M ALI	PP, ASSAM
114	AB/2988/2019	SHAHINUR MANDAL Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
115	AB/2989/2019	RABIUL AHMED Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019
15)	S BORGHAIN	09-09-2019	To	13-09-2019
16)	MR. M Z AHMED	06-09-2019	To	10-09-2019

17)	MS. B DUTTA	06-09-2019	To	10-09-2019
18)	MR. A ALAM	06-09-2019	To	06-09-2019
19)	MR. A C KALITA	09-09-2019	To	11-09-2019